

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/7626/2020**

This the 7<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Romesh Chand aged 36 years S/o Shri Bazar Chand R/o Village Malad Tehsil Billawar District, Kathua.

.....**Applicant**

(Advocate:- Mr. M.P. Sharma - Not Present)

**Versus**

1. The State of Jammu and Kashmir through its Secretary to Government, Food Civil Supplies and Consumer Affairs Department, Civil Sectt. Srinagar & Ors.

.....**Respondents**

(Advocate: \_\_\_\_\_)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 22.04.2021, nobody had joined the video conference on behalf of the applicant and today i.e. 07.07.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil